

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

31(ND)/2016

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2019**

**NAME OF THE COMPANY: Anil Goyal & Ors. V/s. M/s. Kalyan Polypacks
Ltd. & Ors.**

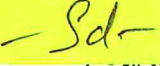
SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

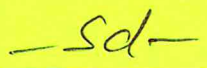
Present: Counsel for R-4

ORDER

Ld. Counsel appearing for Respondent No.4 prays for another opportunity to effect service on the non-applicant in application CA 587/2019. Let steps be taken returnable on 3rd September, 2019. Dasti.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**